

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: ARTEDZ FABS LIMITED Date of Commencement of Liquidation: 06-10-2022; List of Stakeholders as on Date: 31-03-2023; Name of IP: Mr. S. Gopalakrishnan; Process Number: 1; Last 5 digit of registration number: 10398

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		383494		383494	0	0	0	NA
2	Liquidation costs incurred till date		1018240		1018240	0	0	0	NA
3	Secured financial creditors	1	191285848	1	191285848	0	0	0	Annexure 3
4	Unsecured financial creditors	7	66538767	7	66538767	0	0	0	Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	3	5419775	3	5419775	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	28	97795284	28	95706543	0	2088741	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	6	38760707	6	38760707	0	0	0	Annexure 9
Total		45	401202115	45	399113374	0	2088741	0	